

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:711

ANSWERED ON:14.08.2012

ALLOTMENT OF ACCOMMODATION ON MEDICAL GROUND

Joshi Shri Mahesh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) Whether the Government has revised/modified the guidelines for allotment of accommodation in Central area of New Delhi only to the needy Government servants on medical grounds;
- (b) If so, the details thereof alongwith the existing guidelines in this regard;
- (c) The details of applications pending with the Ministry of Urban Development for allotment of accommodation in central area of New Delhi only to the needy Government servants on medical ground, applicant-wise;
- (d) the time since when these applications are pending along with the reasons therefor, applicant-wise; and
- (e) the efforts being made by the Government in this direction and the time by which all these pending applications are likely to be disposed of?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) &(b): Yes, Madam. A copy of existing guidelines is at Annexure-I.

(c)&(d): Details of pending applications are at Annexure-II.

(e): After finalization of new format for medical/disability certificate, all the applicants will be requested to furnish their respective medical/ disability certificate in the new format. Thereafter, pending applications will be placed before the Accommodation Committee for consideration/ recommendation and will be disposed of after the approval of the Competent Authority.